

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/924/2023 in Company Petition IB/36/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Invent Assets Securitisation And Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	Mr. Dinesh Kumar
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/924/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.
None for the Respondents.

Ld. Counsel for the Applicant has filed proof of service against the Respondents.

Hence, Respondents are set ex-parte. Matter is adjourned to 16.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)